

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

CHENNAI

Original Application No.262 of 2017 (SZ) &

M A No. 215 of 2017 (SZ)

Appellant : K K Muhammed Iqbal

Versus

Respondents : The Kerala State Pollution Control Board & Others

**ADDITIONAL REPORT FILED BY THE COMMITTEE CONSTITUTED BY THE
HON'BLE TRIBUNAL AS PER THE ORDER DATED 20.01.2020 IN THE ORIGINAL
APPLICATION NO.262 OF 2017**

Standing counsel for the 1st respondent

**Rema Smrithi. V. K., Advocate
Additional Standing Counsel,
National Green Tribunal, (SZ), CHENNAI**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI**

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Dated this the 24th day of March, 2021

**Rema Smrithi. V. K., Advocate
Standing Counsel for the 1st Respondent**

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CHENNAI

Original Application No.262 of 2017 (SZ) &
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THE HON'BLE TRIBUNAL AS PER THE ORDER DATED 20.01.2020 IN
THE ABOVE APPLICATION

We the Committee constituted by the Hon'ble National Green Tribunal vide order dated 20.01.2020 in O.A.No.262 of 2017. We know the facts and circumstances of the case. The factual submission made here under is true and correct to the best of our knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying status report as submitted by the committee constituted by the Hon'ble Tribunal and it is so humbly prayed in the interests of justice in this case.

- 1) It is submitted that as per the order dated 24.02.2021, on OA 262/2017 it is directed the committee to file the further report to the tribunal on or before 31.03.2021. The segregated plastic waste collected by the committee from the plastic waste dumping yard of M/s. Sreesakthi Paper Mills on 19.02.2021 was handed over to Central Institute of Plastic Engineering and Technology (CIPET) Cochin for analysis of the samples using Fourier Transform Infrared Spectroscopy (FTIR) and Differential Scanning Calorimetry (DSC) characterization of

plastic waste on 20.02.2021. But the analysis report was not yet obtained and it is known that it will take time to get the analysis report. The analysis report is essential to ascertain the nature of plastic pollution in the contaminated site.

- 2) It was also submitted that the committee's next visit was planned in the second week of March, 2021. However due to the fresh order issued by the Tamilnadu Government on account of COVID-19 recent spike, that all passengers coming from Maharashtra and Kerala had to undergo seven days of home quarantine and seven days of self monitoring of their health. So the visit was postponed as the committee members are from Chennai and Bangalore. The committee during its last site visit suspected the plastic waste contamination in the soil had gone to some depth and it is very essential to carry out a thorough investigation followed by sampling to ascertain the plastic contamination extent in the depth of soil and also further to quantify the plastic waste existing still within the contaminated site. Since the activity requires drilling/excavation at certain points of the contaminated site which may require machinery and equipments. So it is humbly requested two months time to carry out the aforesaid activities to determine the extent and depth of plastic contaminations in the soil of M/s. Sree Sakthi Paper Mills.

Dated this the 24th day of March, 2021.



DEEPESH V

Dr. Deepesh V.
Scientist 'C', CPCB



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